

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
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Report on :07-06-2024

Date : 07.06.2024									
SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	51178/2024	07.06.2024	MACA-712/2023	SMRUTI REKHA DASH	C.O.		Order Dtd. 2024-05-21	MISC. APPEAL SEC.	(Seat No-4)
2	51180/2024	07.06.2024	WP (C) - 13835/2024	P K BARIK	C.O.		Order Dtd. 2024-06-06 Judgement Dtd. 2024-06-06,	WRIT BRANCH -8	(Seat No-29)
3	51181/2024	07.06.2024	WP (C) - 13835/2024	R K MOHABHOI	C.O.		Order Dtd. 2024-06-06	WRIT BRANCH -8	(Seat No-29)
4	51182/2024	07.06.2024	WP (C) - 13838/2024	SITANSU MOHAN SINGH	C.O.		Order Dtd. 2024-06-06	WRIT BRANCH -8	(Seat No-29)
5	51183/2024	07.06.2024	CMP-596/2024	P K MISHRA	C.O.		Order Dtd. 2024-06-06	WRIT BRANCH -3	(Seat No-14)
6	51184/2024	07.06.2024	WP (C) - 14027/2024	BIKRAM BEHERA	C.O.	COURT NO. 14	Order Dtd. 2024-07-22	WRIT BRANCH -2	(Seat No-34)
7	51185/2024	07.06.2024	WP (C) - 14011/2024	PRAFULLA CHANDRA DAS	C.O.	COURT NO. 14	Order Dtd. 2024-06-06	WRIT BRANCH -2	(Seat No-34)
8	51186/2024	07.06.2024	WP (C) - 14108/2024	T. BAG	C.O.	COURT NO. 9	Order Dtd. 2024-07-22	WRIT BRANCH (DIVISION BENCH-	(Seat No-107)

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9	51187/2024	07.06.2024	WP (C) - 14104/2024	L. SAHOO	C.O.	COURT NO. 9	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
10	51188/2024	07.06.2024	WP (C) - 14086/2024	G.R. PATRA	C.O.	COURT NO. 9	Order Dtd. 2024-07-08	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
11	51189/2024	07.06.2024	WP (C) - 13769/2024	T. BAG	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
12	51191/2024	07.06.2024	WP (C) - 13684/2024	B. BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-06-06	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
13	51193/2024	07.06.2024	ABLAPL-5579/2024	DIBAKAR SAMAL	C.O.	COURT NO. 5	Order Dtd. 2024-06-06		(Seat No-102)
14	51194/2024	07.06.2024	ABLAPL-5567/2024	GANESH SAHOO	C.O.	COURT NO. 9	Order Dtd. 2024-07-15	BAIL-1	(Seat No-1)
15	51195/2024	07.06.2024	BLAPL-5530/2024	B B ROUT	C.O.	COURT NO. 9	Order Dtd. 2024-06-06	BAIL-2	(Seat No-9)
16	51196/2024	07.06.2024	ABLAPL-5366/2024	PARSURAM PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-07-08		(Seat No-9)
17	51197/2024	07.06.2024	ABLAPL-5364/2024	PARSURAM PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-07-08		(Seat No-9)
18	51198/2024	07.06.2024	ABLAPL-5178/2024	GANESH SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-06-06		(Seat No-9)
19	51199/2024	07.06.2024	BLAPL-5476/20	CHHABI RANA	C.O.	COURT	Order Dtd. 2024-06-06	BAIL-1	(Seat at

			24			NO. 5			No- 6)
20	51201/2 024	07.06.202 4	ABLAPL- 5202/20 24	SUBAS SAMAL	C.O.	COU RT NO. 5	Order Dtd. 2024-07-01		(Se at No- 6)
21	51202/2 024	07.06.202 4	ABLAPL- 5577/20 24	JYOTISH RANJAN DAS	C.O.	COU RT NO. 5	Order Dtd. 2024-06-06		(Se at No- 6)
22	51204/2 024	07.06.202 4	ABLAPL- 5575/20 24	B DAS	C.O.	COU RT NO. 9	Order Dtd. 2024-07-15		(Se at No- 6)
23	51205/2 024	07.06.202 4	ABLAPL- 5508/20 24	S. K. TRIPATHY	C.O.	COU RT NO. 9	Order Dtd. 2024-06-06		(Se at No- 6)
24	51206/2 024	07.06.202 4	ABLAPL- 5578/20 24	SUBAS SAMAL	C.O.	COU RT NO. 9	Order Dtd. 2024-07-15	BAIL-1	(Se at No- 5)
25	51207/2 024	07.06.202 4	ABLAPL- 5571/20 24	NIRANJAN SAHOO	C.O.	COU RT NO. 9	Order Dtd. 2024-07-15		(Se at No- 5)
26	51210/2 024	07.06.202 4	ABLAPL- 5569/20 24	P SETHY	C.O.	COU RT NO. 9	Order Dtd. 2024-06-06		(Se at No- 5)
27	51211/2 024	07.06.202 4	ABLAPL- 5568/20 24	MRITUNJAY BANERJEE	C.O.	COU RT NO. 9	Order Dtd. 2024-06-06		(Se at No- 5)
28	51213/2 024	07.06.202 4	ABLAPL- 5564/20 24	NIRANJAN ROUT	C.O.	COU RT NO. 9	Order Dtd. 2024-07-15		(Se at No- 5)
29	51214/2 024	07.06.202 4	ABLAPL- 5560/20 24	A K ROUL	C.O.	COU RT NO. 9	Order Dtd. 2024-07-15		(Se at No- 5)
30	51216/2 024	07.06.202 4	ABLAPL- 5555/20 24	R K SARANGI	C.O.	COU RT NO. 9	Order Dtd. 2024-07-08		(Se at No- 5)
31	51217/2 024	07.06.202 4	ABLAPL- 5553/20 24	ACHYUTANA NDA PATTANAIAK	C.O.	COU RT NO. 9	Order Dtd. 2024-06-06		(Se at No- 5)
32	51218/2	07.06.202	ABLAPL-	ACHYUTANA	C.O.	COU	Order Dtd.	BAIL-2	(Se

	024	4	5552/2024	NDA PATTANAIAK		RT NO. 9	2024-06-06		at No- 10)
33	51220/2024	07.06.2024	ABLAPL-5550/2024	JYOTISH RANJAN DAS	C.O.	COU RT NO. 9	Order Dtd. 2024-06-06		(Se at No- 10)
34	51221/2024	07.06.2024	ABLAPL-5520/2024	M R ROUTRAY	C.O.	COU RT NO. 5	Order Dtd. 2024-07-08		(Se at No- 10)
35	51223/2024	07.06.2024	CRLMP-865/2024	CHITTARAN JAN SAHOO	C.O.	COU RT NO. 14	Order Dtd. 2024-07-22	WRIT BRANCH -6	(Se at No- 24)
36	51224/2024	07.06.2024	WP (C) - 13836/2024	H K MOHANTA	C.O.	COU RT NO. 14	Order Dtd. 2024-07-08	WRIT BRANCH -8	(Se at No- 29)
37	51225/2024	07.06.2024	BLAPL-5622/2024	MR SAHOO	C.O.	COU RT NO. 14	Order Dtd. 2024-06-06		(Se at No- 29)
38	51226/2024	07.06.2024	BLAPL-5483/2024	M BANERJEE	C.O.	COU RT NO. 14	Order Dtd. 2024-06-06		(Se at No- 29)
39	51227/2024	07.06.2024	BLAPL-5524/2024	G SAHOO	C.O.	COU RT NO. 14	Order Dtd. 2024-06-06	BAIL-1	(Se at No- 6)
40	51176/2024	07.06.2024	ABLAPL-5559/2024	KULDEEP MOHANTY	GENER AL		Order Dtd. 2024-06-06		(Se at No- 6)
41	51190/2024	07.06.2024	ABLAPL-5404/2024	RAJENDRA NARAYAN ROUT	GENER AL		Order Dtd. 2024-06-06		(Se at No- 6)
42	51177/2024	07.06.2024	OJC-321/1984	S. K. BISWAL	GENER AL		Order Dtd. 1985-07- 04Petition, Anne xure,		(Se at No- 6)
43	51179/2024	07.06.2024	ABLAPL-3166/2020	S S SAHOO	GENER AL		Order Dtd. 2020-05-05	CRIMIN AL MISC	(Se at No- 14)
44	51192/2024	07.06.2024	WP (C) - 4011/2024	S K MOHANTY	GENER AL		Order Dtd. 2024-04-23	WRIT BRANCH -2	(Se at No- 9)

45	51200/2024	07.06.2024	CMP-473/2024	S.BARIK	GENERAL		Order Dtd. 2024-05-20	WRIT BRANCH -2	(Se at No- 6)
46	51203/2024	07.06.2024	BLAPL-5608/2024	J.KAR	GENERAL		Order Dtd. 2024-06-06		(Se at No- 6)
47	51208/2024	07.06.2024	ABLAPL-5508/2024	RASHMI RANJAN DAS	GENERAL		Order Dtd. 2024-06-06		(Se at No- 6)
48	51209/2024	07.06.2024	WA-1112/2022	L.D.SAHOO	GENERAL		Order Dtd. 2023-04-06	WRIT APPEAL	(Se at No- 5)
49	51212/2024	07.06.2024	WP (C) - 6040/2024	D.P MOHANTY	GENERAL		Order Dtd. 2024-03-18	WRIT BRANCH -7	(Se at No- 5)
50	51215/2024	07.06.2024	WP (C) - 13434/2024	M.K MOHANTY	GENERAL		Order Dtd. 2024-05-23	WRIT BRANCH -4	(Se at No- 19)
51	51219/2024	07.06.2024	WP (C) - 13433/2024	M.K MOHANTY	GENERAL		Order Dtd. 2024-05-23	WRIT BRANCH -4	(Se at No- 19)
52	51222/2024	07.06.2024	CRREV-224/1999	M.K MOHANTY	GENERAL		Order Dtd. 2003-06-25		(Se at No- 19)

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